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ITEM NO.65

REGISTRAR COURT. 2

SECTION X

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 113/2015

SHAMBHOO NATH AND ANR

Petitioner(s)

VERSUS

RAM PIYARE AND ORS

Respondent(s)

(with interim relief and office report)

Date : 15/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.

For Respondent(s)

M/s Manoj Swarup & Co., Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the respondent No.3 has failed to file the
counter affidavit within the period stipulated under the rules.

Four weeks time is given to the learned counsel fo

r the
respondent No.1 to file the counter affidavit.

List again on 13.1.2016.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.10.15
16:10:13 SCT
Reason: